

- (b) if so, the facts thereof; and
(c) the steps taken in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES) (SHRI SURESH PACHOURI) : (a) The Government has seen the press report regarding difficulties faced by Garden Reach Shipbuilders & Engineers Ltd. (GRSE), a defence public sector undertaking in Calcutta, on account of activities of extortion of its sub contractors by some unlawful elements.

(b) and (c) The matter has been brought to the notice of the State Government. It is reported that the local police has intensified vigilance around the GRSE workshops and has recently rounded up some persons after collecting intelligence. Police pickets have been posted in the vicinity.

Supply of Bed Rolls

1527. SHRI TEJ NARAYAN SINGH: Will the PRIME MINISTER be pleased to state:

(a) the policy and criteria for allotment, renewal and Licence Fee for award of licence for supply of Bed-Rolls to A.C. Class passengers in the trains;

(b) whether preference is being given to unemployed graduates in awarding of the bed roll contracts; and

- (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : (a) Bed rolls are normally supplied departmentally as a part of service. Privatisation of this facility has only been recently started. Zonal Railways have been empowered to arrange supply of bed rolls through Pantry Car Operators or private contractors on mutually agreed terms taking local factors into consideration for which general guidelines have been issued.

(b) and (c) Applications received from unemployed graduates are also considered along with others on merits.

Train from Lumbding to Howrah

1528. SHRI KABINDRA PURKAYASTHA: Will the PRIME MINISTER be pleased to state:

(a) whether the passengers travelling from Tripura, Mizoram and Barak Valley of Assam have to face two transshipments for going to Howrah;

(b) whether the Government propose to introduce one connecting train from Lumbding to Howrah;

- (c) if so, the details thereof;

- (d) if not, the reasons therefor; and

(e) whether Kanchanjangha Express has been withdrawn from Lumbding and started from Guwahati?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : (a) Yes, Sir.

- (b) There is no such proposal at present.

- (c) Does not arise.

- (d) Operational constraints and lack of resources.

- (e) Yes, Sir.

Shortage of Medicine

1529. SHRI INDRAJIT GUPTA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Dr. Ram Manohar Lohia Hospital authorities are not paying any attention towards the shortage of medicines in OPD and have been misutilising funds on renovation and modernisation of the Hospital;

(b) if so, whether the Government have ever conducted surprise check in the Hospital to ascertain the fate of patients vis-a-vis facilities;

- (c) if so, when and if not, the reasons therefor; and

(d) the action Government propose to take against the authorities in this regard?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI A.R. ANTULAY) : (a) No shortage of medicines in OPD and misutilisation of funds have been reported. Renovation/modernisation have been done of Operation Theatres, Recovery Room (ICU), Laboratory, Emergency, Neo-natal Nursery and Nursing Home to improve the patient care services.

(b) to (d) The Directorate General of Health Services monitor the hospital care services periodically and take action for upgradation of facilities within the overall availability of resources.

Infant Deaths

1530. SHRI DHARMANNA MONDAYYA SADUL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether a study carried out by UNICEF on infant deaths; and

(b) if so, the details of the study carried out and the Government's reaction thereto?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI A.R. ANTULAY) : (a) and (b) The UNICEF has published a Report entitled 'The Progress of Indian States 1995' in which data on Infant Mortality Rates taken from Sample Registration System, Registrar General of India have been quoted. The Report indicates that there is a decline of infant deaths in urban as well as rural areas.

[Translation]

Family Planning

1531. SHRI VILASRAO NAGNATHRAO GUNDEWAR:

SHRI RAM PUJAN PATEL:

DR. AMRITLAL KALIDAS PATEL:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the details of annual targets fixed for family planning for the men and women during last three years;

(b) the details of achievements during the last three years, year-wise; and

(c) the details of allocations and expenditure made during each of the last three years in each State?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI A.R. ANTULAY) : (a) and (b) Information is given at attached statement-I.

(c) Information is given at attached statement-II and

III.

STATEMENT - I

Targets and Achievements of Family Planning methods during the years 1992-93, 1993-94 and 1994-95

F.P. Methods	1992-93		1993-94		1994-95	
	Targets	Achievements *	Targets	Achievements *	Targets	Achievements *
Sterilisations	5275640	4286306	5183100	4495053	5320380	4505952
IUD Insertions	6384450	4739858	7330200	6012917	7868850	6583952
Equivalent C.C. Users	16471571	15004452	19345000	17279405	21777350	17474135
Equivalent O.P. Users	4581180	3001318	5004000	4298947	5467905	4826427

* : Provisional

STATEMENT _ II

Statewise Grants In AID (Cast and Kind) Released Under Family Welfare Programme During 1992-93 to 1994-95

(Rs. in Lakhs)

(1)	1992-93			1993-94			1994-95		
	In cash (2)	In Kind (3)	Total (4)	In cash (5)	In Kind (6)	Total (7)	In cash (8)	In Kind (9)	Total (10)
Andhra Prd.	6443.05	924.28	7367.33	9002.44	1683.62	10686.06	8761.02	2301.35	11062.37
Assam	2009.74	346.53	2356.27	2031.69	454.05	2485.74	2258.44	1229.94	3488.38
Bihar	5529.36	674.63	6203.99	8393.38	1405.70	9799.08	8360.75	2589.23	10949.98
Gujarat	5337.51	849.25	6186.76	8362.13	1490.93	9583.06	5963.51	1562.28	7525.79
Haryana	1762.96	431.91	2194.87	2995.18	656.50	3651.68	1609.62	931.41	2541.03
Himachal Prd.	1032.63	139.49	1172.12	2026.48	204.28	2230.76	1858.43	316.31	2174.74
J&K	959.13	56.61	1015.74	2085.36	188.74	2274.10	2789.13	238.06	3027.19
Karnataka	3083.39	561.72	3645.11	4681.93	1086.49	5768.42	7915.49	1392.31	9307.80
Kerala	3629.10	403.02	4032.12	4524.32	544.10	5068.42	5692.35	824.69	6517.04
Madhya Prd.	5844.07	1580.97	7425.04	7360.31	2419.58	9779.89	6178.79	4206.37	10385.16
Maharashtra	8261.10	1131.13	9392.23	9680.31	1985.21	11665.52	7240.26	2754.01	9994.27
Manipur	44122	28.17	469.39	562.86	59.59	622.45	487.90	70.06	557.96
Meghalaya	242.57	22.43	265.00	266.39	29.15	295.54	286.28	57.49	343.77
Nagaland	263.34	13.36	276.70	448.88	14.87	463.75	377.04	23.63	400.67
Orissa	3226.72	485.02	3711.74	3637.17	856.00	4493.17	4623.45	1688.95	6312.40
Punjab	1885.94	526.52	2412.46	2826.97	781.50	3608.47	2287.20	1473.73	3760.93
Rajasthan	5014.50	905.00	5919.50	6365.72	1331.57	7697.29	8444.14	2547.76	10991.90
Sikkim	127.77	7.84	135.61	241.43	9.86	251.29	206.90	15.15	222.05
Tamilnadu	5090.47	697.60	5788.07	6636.79	1254.91	7891.70	8123.54	1604.60	9728.14
Tripura	274.51	21.69	296.20	770.66	55.32	825.98	693.77	78.59	772.36
Uttar Prd.	16289.41	2578.51	18867.92	20515.53	3808.84	24324.37	16562.29	7221.23	23783.52
West Bengal	4455.11	819.84	5274.95	5755.80	1048.01	6803.81	4910.10	1537.41	6447.51
Arunachal Prd.	26.63	28.02	54.65	46.18	18.38	64.56	133.29	45.64	178.93
Goa	118.36	9.26	127.62	122.84	13.77	136.61	104.65	62.02	165.67
Mizoram	143.03	14.83	157.86	168.20	14.72	182.92	166.60	27.48	194.08

STATEMENT - III

State-wise Expenditure (Cash and Kind) on Family Welfare Programme During 1992-93 to 1994-95

(Rs. in Lakhs)

	1992-93			1993-94			1994-95		
	Cash	Kind	Total	Cash	Kind	Total	Cash	Kind	Total
Andhra Pd.	7316.54	924.28	8240.82	9139.67	1683.62	10823.29	10210.95	2301.30	
Assam	1754.64	346.53	2101.17	2299.50	454.05	2753.55	2583.79	1229.94	3813.73
Bihar	6914.11	674.63	7588.74	7435.86	1405.70	8841.56	7656.86	2589.23	10246.09
Gujarat	4942.94	849.25	5792.19	6057.38	1490.93	7548.31	6945.01	1562.28	8507.29
Haryana	2322.01	431.91	2753.92	2800.81	656.50	3457.31	2771.56	931.49	3703.05
Himachal Pd.	1364.48	139.49	1503.97	2188.34	204.28	2392.62	1575.70	316.31	1892.01
J&K	1222.58	56.61	1279.19	1295.31	188.74	1484.05	1052.90	238.06	1290.96
Karnataka	4158.06	561.72	4719.78	4515.54	1086.49	5602.03	4639.39	1392.61	6031.70
Kerala	3100.44	403.02	3503.46	3815.43	544.10	4359.53	4576.72	824.69	5401.41
Madhya Pd.	6325.25	1580.97	7906.22	8155.46	2419.58	10575.04	7499.22	4206.37	11705.59
Manipur	478.49	28.17	506.66	347.96	59.59	407.55	383.07	70.06	453.13
Maharashtra	8367.25	1131.13	9498.38	9510.43	1985.21	11495.64	10754.11	2754.01	13508.12
Meghalaya	234.41	22.43	256.84	275.38	29.15	304.53	276.47	57.49	333.96
Nagaland	229.21	13.36	242.57	256.58	14.87	271.45	259.92	23.63	283.55
Orissa	3486.35	485.02	3971.37	2465.07	856.00	3321.07	6478.01	1688.95	8166.96
Punjab	3247.65	526.52	3774.17	3553.01	781.50	4334.51	3591.32	1473.73	5065.05
Rajasthan	5002.37	905.00	5907.37	5439.35	1331.57	6770.92	5253.67	2547.76	7801.43
Sikkim	190.37	7.84	198.21	266.25	9.86	276.11	250.61	15.15	265.76
Tamil Nadu	7221.54	697.60	7221.54	4790.10	1254.91	6045.01	5825.19	1604.60	7429.79
Tripura	556.94	21.69	578.63	340.21	55.32	395.53	732.38	78.59	810.97
Uttar Pd.	14526.10	2578.51	17104.61	19945.65	3808.84	23754.49	26344.75	7221.23	33565.98
W. Bengal	5841.06	819.84	6660.90	6317.42	1048.01	7365.43	5586.72	1537.41	7124.13
Aruna Pr.	58.09	28.02	86.11	67.90	18.38	86.28	95.21	45.64	140.85
Goa	94.77	9.26	104.03	100.06	13.77	113.83	100.06	62.02	162.08
Mizoram	159.91	14.83	174.74	167.35	14.72	182.07	190.30	27.48	217.78

*[English]***Maternity Centres**

1532. DR. SAKSHIJI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of maternity centres being established in the country at present, State-wise;

(b) the number of such centres proposed to be opened during the year 1995-96;

(c) whether any external assistance is being provided for the maternity/Health care/Family Welfare Centres; and

(d) if so, the details thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI A.R. ANTULAY): (a) Maternity Care is being provided through 131900 Sub-centres, 21693 Primary Health Centres and 2384 Community Health Centres as well as hospitals. No separate centres are designated as maternity centres.

(b) to (d) Under the World Bank assisted Social Safety Net Scheme assistance of Rs. 40.00 crores each year for 1992-93 and 1993-94 was received for strengthening of 5 Primary Health Centres each in the 90 demographically weak districts.

Wazir-E-Azam

1533. SHRIMATI KRISHNENDRA KAUR: Will the PRIME MINISTER be pleased to state:

(a) whether the Union Government have decided to allow the use of titles "Wazir-e-Azam" for the Chief Minister and 'Sadar-e-Riyasat' for the Governor in Jammu and Kashmir State;

(b) if so, the details thereof;

(c) whether the Union Government propose to allow such changes in nomenclatures in other States also; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN THE